

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115

CP (IB) No. 163/Chd/Hry/2022

IN THE MATTER OF:
Simmons Bedding & Furniture
(India) Pvt. Ltd.

..Liquidator

Under Section: 59, IBC 2016

Order delivered on 08.04.2024

CORAM:
SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:
For the Liquidator : Mr. Rajat Chopra, Advocate

ORDER

Heard the submissions made by the counsel for the petitioner-Liquidator. The counsel for the Liquidator has submitted that the objections raised by the RoC have been met with. Let the matter be posted before the Regular Bench on 02.05.2024.

Sd/-

Sd/-

(L.N. GUPTA)
HON'BLE MEMBER (T)

(Dr. P.S.N. PRASAD)
HON'BLE MEMBER (J)